

Mumbai Clearing House to be closed on March 14 and May 14 : RBI

March 12, 2003

The Reserve Bank of India has stated that the clearing house in Mumbai will not function on March 14, 2003 as the Government of Maharashtra has declared it as a holiday under the Negotiable Instruments Act, 1881 on account of Moharrum. Earlier, the holiday for Moharrum was declared on March 15, 2003. Now, the clearing house will function normally on March 15, 2003

The clearing house in Reserve Bank of India in Mumbai will also remain closed on May 14, 2003 instead of May 15, 2003 as the Government of Maharashtra has shifted the holiday on account of Id-E-Milad from May 15, 2003 to May 14, 2003.

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